

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 06 of 2018**

**IN THE MATTER OF:**

**All Kerala Chemists & Druggists**

**Association & Ors.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Kshitij Maheshwari, Advocate.**

**For Respondent: Mr. Abhishek Yadav, Mr. Saurabh Yadav and Mr. Gunmaya Mann, Advocates for CCI.**

**WITH**

**Competition Appeal (AT) No. 08 of 2018**

**IN THE MATTER OF:**

**A.N. Mohan**

**...Appellants**

**Versus**

**Sudeep P M & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Amit Gupta and Ms. Mansi Kukreja, Advocates.**

**For Respondent: Mr. Abhishek Yadav, Mr. Saurabh Yadav and Mr. Gunmaya Mann, Advocates for CCI.**

**WITH**

**Competition Appeal (AT) No. 09 of 2018**

**IN THE MATTER OF:**

**Thrissur District Unit of AKCDA & Ors.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Kshitij Maheshwari, Advocate.**

**For Respondent: Mr. Abhishek Yadav, Mr. Saurabh Yadav and Mr. Gunmaya Mann, Advocates for CCI.**

**WITH**

**Competition Appeal (AT) No. 10 of 2018**

**IN THE MATTER OF:**

**Kasargod District Unit of AKCDA & Ors.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Kshitij Maheshwari, Advocate.**

**For Respondent: Mr. Abhishek Yadav, Mr. Saurabh Yadav and Mr. Gunmaya Mann, Advocates for CCI.**

**ORDER**

**30.01.2020** Post these Appeals 'For Hearing' on **19<sup>th</sup> February, 2020**

before the appropriate Bench.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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